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**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/07/2017 AT 10.30 AM**

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/22/2016
NAME OF THE PETITIONER(S) : Anand P. Fredrick
NAME OF THE RESPONDENT(S) : Coromandel Indag Products India Limited and Others
UNDER SECTION : 397/398

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE

REPRESENTATION FOR WHOM

1. ^{for} R. Sankaralingam Am. Sridharan)	Counsel for R2	
2. B. MANIMARAN	Counsel for R1, 3, 4, 5	

ORDER

Counsel for petitioner present. Counsel for R1, R3 to R5 present. No representation on behalf of R2. Counsel for petitioner submitted that the settlement talks between the parties are in progress. Both the counsel sought time for reporting the final outcome of the talks. Counsel for petitioner is directed to inform the next date of hearing to the counsel for R2 for his presence and submissions. Time extended at request. Put up on **10.07.2017 at 10.30 A.M.**


(K. Anantha Padmanabha Swamy)
Member (Judicial)